

**Minutes of the meeting held on 20<sup>th</sup> March, 2018 at 1600 hrs.**

**Present**

Shri R.K. Mathur, Chief Information Commissioner  
Shri Yashovardhan Azad, Information Commissioner  
Shri Bimal Julka, Information Commissioner  
Shri D.P. Sinha, Information Commissioner  
Shri Amitava Bhattacharyya, Information Commissioner  
Secretary to the Commission, assisted by other officers.

**Agenda No.1: Action taken on earlier meeting's decision**

The Commission was informed of the action taken on the decisions of the Commission's meeting held on 30.01.2018.

**Action: JS(Admn)**

**Agenda No.2: Quality issues**

The issue of duplicate registration of cases was discussed. It was informed that a software based solution is being explored in the matter.

**Action: Registrar/JS(MR)**

**Agenda No.3: Transfer of cases (WPs) from various High Courts to Apex Court or Delhi High Court**

The Commission decided not to pursue the transfer of petitions instituted against the Commission in various High Courts all over the country to the Hon'ble Delhi High Court. However, if in any case, the Commission is of the view that if the order adversely impinges on its responsibilities the matter may be taken up in the relevant Court.

**Action: JS(Law)**

**Agenda No.4: Appointment of Transparency officer**

The Commission was briefed about Hon'ble High Court's decision on the matter.

**Action: JS(Law)**

**Agenda No.5: Continuation of Consultants above 65 years of age**

The advice received vide letter No.4/3/2017-IR dated 28<sup>th</sup> February, 2018, from DoPT in this regard was briefed to the Commission. It was decided to generally follow this advice of DoPT. However, it was further decided that in the interest of the smooth functioning of the Commission, consultants above 65 years may continue to be employed with specific recommendation of the Information Commissioner concerned in cases where it has not been found possible to find a suitable replacement.

**Action: JS(Admn)**

**Agenda No.6: Consideration of engagement of existing experienced LCs/Consultants etc. to the post of DRs.**

The Commission in principle approved the proposal for considering LCs/LRs having more than five years of service in the Commission as LC/LR to be made eligible for consideration for engagement to the post of Deputy Registrar (on consultancy basis) in the Commission. In case a vacancy is available the suitability will be judged at an appropriate time on the recommendation of the Information Commissioner with whom the LC/LR concerned is working, by a Committee of Information Commissioners. Administration Section shall also work out the modalities for searching talent amongst the existing staff for engaging as consultants against other posts.

**Action: JS(Admn)**

**Agenda No.7: Any other item with the permission of the Chair**

iv) The issue of audio and video problem being faced in the last few days was raised by the Information Commissioners.

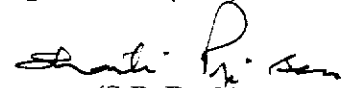
**Action: JS(MR)**

v) The Hindi version of Annual Report must be prepared with utmost care, using simple, understandable Hindi.

**Action: JS(MR)**

vi) The Commission agreed that multiple RTI cases may be dealt with by the individual Information Commissioners on case to case basis.

**Action: Registrar/ JS(MR)**

  
(S.P. Beck)

**Joint Secretary (Admn)**

**22 .03.2018**

To

1. PPS to Chief Information Commissioner
2. PPS to Information Commissioner (YA)
3. PPS to Information Commissioner (SA)
4. PPS to Information Commissioner (SB)
5. PPS to Information Commissioner (BJ)
6. PPS to Information Commissioner (DP)
7. PPS to Information Commissioner (AB)
8. PPS to Secretary/PS to Additional Secretary

**Copy also to :**

1. Registrar/JS(P&B)/ JS(MR) / JS(Law)
2. Shri Sushil Kumar, DS(Admn)
3. Shri S.K. Rabbani, DS(Gen. Admn)
4. Shri T.K. Mohapatra, DR
5. Shri K.A. Talwar, DR
6. Shri U.C. Joshi, DR
7. Shri Surender Rohilla, Consultant
8. Shri R.L. Gupta, Consultant
9. Shri S C Sharma, Consultant
10. Shri R.P. Grover, Consultant
11. Shri H.P. Sen, Consultant
12. Shri K.L. Das, Consultant
13. Shri A.K. Talpatara, Consultant



(S.P. Beck)

**Joint Secretary (Admn)**

**22.03.2018**